

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 3719/2020 IN C.P.(IB)-3062/(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2021

NAME OF THE PARTIES: - Abhyudaya Co-Op Bank Ltd
V/s
Shambhu Mahadev Sugar & Allied Industries Ltd

Section: 7, 60 (5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Advocate Ms. Krishna Baruah appeared for the applicant/RP in IA 3719/2020. She has filed urgent mentioning precipe to list the IA 3719/2020. Heard and the mentioning precipe is allowed. She further submitted that pleadings have been completed in this matter. List the matter on **05.03.2021** before the regular bench.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 9th day of Feb 2021
SUSHIL

Sd/-

H.V. SUBBA RAO
Member (Judicial)